

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 104
78/241/PB/2020

IN THE MATTER OF:

K.K. Golyan

.... Applicant/petitioner

v.

Nulon India & Ors.

.... Respondent

Order under Section 241(2)

Order delivered on 19.10.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Ms. Ranjana Roy Gawai, Ms. Vasudha Sen &
Mr. Ananya Chug, Advs.

ORDER

For the parties have almost settled the matter, at their request, list the matter on **11.11.2020** for disposal.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)